

Grant of Loan in Areas Declared as Backward

1668. **SHRI D. S. A. SIVAPRAKASAM**: Will the Minister of PLANNING be pleased to state:

(a) the names of the areas declared as backward for the purpose of granting loan assistance; and

(b) what are the criteria adopted for declaring an area as backward?

THE MINISTER OF PLANNING (SHRI NARAYAN DATT TEWARI):

(a) Presumably, the Hon'ble Member is referring to the scheme of Concessional Finance being extended by term-lending institutions for the promotion of industries in the selected industrially backward districts. Statement giving the list of 246 districts where investment credit from financial institutions is available on concessional terms.

(b) In pursuance of the decisions which emerged from the meeting of the NDC Committee in September, 1969, the Planning Commission in December 1969, had suggested the following guidelines to be adopted by the State Governments for identification of economically and industrially backward districts:

(i) Per capita foodgrains/commercial crops production depending on whether the district is predominantly a producer of foodgrains/cash crops.

(ii) Ratio of population to agricultural workers.

(iii) Per capita industrial output (gross).

(iv) Number of factory employees per lakh of population or alternatively, number of persons engaged in secondary and tertiary activities per lakh of population.

(v) Per capita consumption of electricity.

(vi) Length of surfaced roads in relation to population or railway mileage in relation to population.

It was also indicated that only those districts with indices well below the State average may be selected for suitable incentives from financial institutions.

Based on the information furnished by the State Governments/Union Territories Administrations, along with the details of the criteria adopted for the purpose, the districts given in the Annexure were selected to qualify for concessional finance.

Statement

List of Industrially Backward District selected to qualify for concessional finance from the financial institutions (as on 1st May, 1979).

Andhra Pradesh	Anantapur, Chittoor, Cuddapah, Karimnagar, Khammam, Kurnool, Mehbubnagar, Medak, Nalgonda, Nelloore, Nizamabad, Ongle (Prakasam), Srikakulam and Warangal.
Assam	Cachar, Goalpara Kamrup, Mikir Hills, North Cachar Hill, Nowgong and Uteu Lakhimpur distt.
Bihar	Bhagalpur, Champaran*, Darbhanga*, Muzaffarpur*, Palamau, Purnea*, Saharsa, Santhal Parganas, Aurangabad, Nawadah, Gaya, Bhojpur, Begusarai and Monghyr.
Gujarat	Amreli, Banaskantha, Bhavnagar, Broach, Junagarh, Kutch, Mehsana, Panchmahals, Sabarkantha and Surendernagar.

* District as it existed prior to its recent reorganisation.

Haryana	Bhiwani, Hissar**, Jind and Mohindergarh**.
Himachal Pradesh	Chamba, Kangra*, Kinnaur, Kulu, Lahaul and Spiti, Solan and Sirmur.
Jammu and Kashmir	Anantnag, Baramula, Doda, Jammu, Kathua, Ladakh Poonch, Rajori, Srinagar and Udhampur.
Kerala	Alleppey, Cannanore, Malapuram, Trichur and Trivandrum.
Karnataka	Belgaun, Bidar, Bijapur, Dharwar, Gulbarga, Hassan, Mysore, North Kanara, Raichur, South Kanara and Tumkur.
Madhya Pradesh	Balaghat, Bastar, Betul, Bilaspur, Bhind, Chhatarp r, Chindwara, Damoh, Datia, Dhar, Dewas, Guna, Hoshangabad, Jhabua, Khargone, Mandla, Mandasaur, Morena, Narsimhapur, Panna, Raigarh, Raipur, Rajnandgaon, Rajgarh, Raisen, Ratlam, Rewa, Sagar, Senoi, Shajapur, Shivpuri, Sidhi, Surguja, Tikamgarh, Vidisha and new Sehore District.
Maharashtra	Aurangabad, Bhandara, Bhir, Buldhana, Chandrapur Colaba, Dhulia, Jalgaon, Nanded, Osmanabad, Parbhani, Ratnagiri and Yeotmal.
Manipur	All the 5 districts.
Meghalaya	Garo Hills and United Khasi and Jaintia Hills*.
Nagaland	Kohima, Mokocheung and Tuensang.
Orissa	Balasore, Bolangir, Dhankanol, Kalahandi, Keonjhar, Korapur, Mayurbhanj and Phulbani.
Punjab	Bhatinda*, Gurdaspur, Hoshiarpur, Ferozpur** and Sangrur.
Rajasthan	Alwar, Banswara, Barmer, Bhilwara, Churu, Dhangarpur, Jaisalmer, Jalore, Jhunjhunu, Jhalawar, Jodhpur Nagpur, Sikar, Sirohi, Tonk and Udaipur.
Sikkim	All the 4 districts of Gangtok, Mangan, Gyalshing and Namchi.
Tamil Nadu	Dharmapuri, Kanvakumari, Madurai, North Arcot, Ramanathapuram, South Arcot, Thanjavur, Tiruchirapalli and new Pudukkottai district.
Tripura	All the 3 districts.
Uttar Pradesh	Almora, Azamgarh, Badaun, Baharaich, Ballia, Banda, Barabanki, Basti, Bulands*, Chamoli, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Garhwal, Ghazipur, Gonda, Hamirpur, Hardoi, Jalaun, Jaunpur, Jhansi*, Mainpuri, Mathura, Moradabad, Pilibhit, Pithoragarh, Pratapgarh, Rai Barcli, Rampur, Shahjahanpur, Sitapur, Sultanpur, Tehri Garhwal Unnao and Uttar Kashi.
West Bengal	Bankura, Birbhum, Burdwan, Cooch-Bihar, Darjeeling, Hoogly, Jalpaiguri, Malda, Midnapur, Murshidabad, Nadia, Pursullia and West Dinajpur.
Andaman and Nicobar	Entire Area.
Arunachal Pradesh	Entire Area.
Dadra and Nagar Haveli	Entire Area.
Goa, Daman and Diu	Entire Area.
Lakshadweep	Entire Area.
Mizoram	Entire Area.
Pondicherry	Entire Area.

*District as it existed prior to its recent reorganisation.

**District as reorganised recently.